FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES APPLYING FOR APPOINTMENT TO POSTS UNDER THE GOVERNMENT OF INDIA

This is to certify that Shri/Smt./Kumari………………………………. . son/daughter of Shri  ……………………………………………of village/town………………………………………………. in District/Division ……………………………. in the State/Union Territory ...................................... belongs to the ........................................... community which is recognized as a backward class under the Government of India, Ministry of Social Justice and Empowerment’s Resolution No. .................................................. dated……………………………..*. Shri/Smt./Kumari  …………………………………………………….

and/or his/her family ordinarily reside(s) in the ........................................... District/Division of the ........................................... State/Union Territory. This is also to certify that he/she does not belong to the persons/sections (Creamy Layer) mentioned in Column 3 of the Schedule to the Government of India, Department of Personnel & Training O.M. No. 36012/22/93-Estt. (SCT) dated 8.9.1993**.

Dated:                                                           Seal

*The authority issuing the certificate may have to mention the details of Resolution of Government of India, in which the caste of the candidate is mentioned as OBC.

**As amended from time to time.

Note: The term "Ordinarily" used here will have the same meaning as in Section 20 of the Representation of the People Act, 1950.

The format has been revised Vide DOPT OM No. 36036/2/2013 –Estt.(Res.) dated May 30, 2014